

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

56. C.P. 127/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.09.2019**

NAME OF THE PARTIES: First Virasat Realcon Pvt Ltd

v/s.

DDPL Global Infrastructure Pvt Ltd & Ors

SECTION 59 OF THE COMPANIES ACT, 2013

ORDER

List this matter for final hearing on 23.10.2019 at 2:30 P.M and in the
meanwhile the Petitioner is directed to serve the Copy of MA to all the respondent
to enable them to file reply.

It is also submitted that the Respondent No.3 is undergone winding up
proceedings and Official Liquidator has already been appointed and seeks
discharge of the same.

The Respondent is directed to put this along with memo and necessary
orders of winding up. List this matter on 23.10.2019 at 2:30 P.M.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)